

# HIGH COURT OF UTTARAKHAND, NAINITAL.

## NOTIFICATION

No. 249 /UHC/Admin.(A)/2023

Dated: June 05 , 2023.

Shri Digvijay Pant, Assistant Registrar (I.T.) of the Court is hereby promoted to the post of Deputy Registrar (I.T.) in the pay scale of ₹ 78800-209200 (Level-12) in the establishment of High Court of Uttarakhand, Nainital with effect from the date of his taking over charge.

“वित्तीय हस्त पुस्तिका खण्ड 2 भाग 2 से 4 के मूल नियम-22(ए) (1) एवं 22-बी(1) के अन्तर्गत वेतन निर्धारण सम्बन्धी तिथि विकल्प दिए जाने हेतु इस आदेश निर्गमन की तिथि से एक माह की समय-सीमा सरकारी सेवक को उपलब्ध होगी और एक बार दिया गया विकल्प अन्तिम होगा।”

By order of Hon'ble the Chief Justice

Sd/-  
(Anuj Kumar Sangal)  
Registrar General

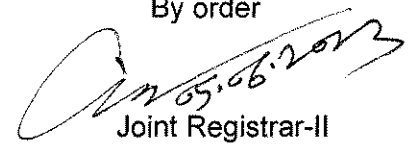
No. 2762 /UHC/Admin.(A)/2023

Dated: June 05 , 2023.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judges with the request to place before His Lordship for kind perusal.
3. Secretary, Law/L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. O.S.D., High Court of Uttarakhand, Nainital.
6. Secretary, High Court Legal Service Committee.
7. Registrar (High Court Cadre) of the Court.
8. All the Joint Registrar/ Deputy Registrars of the Court.
9. Joint P.P.S./ Head P.S. of the Court.
10. Chief Finance Officer of the Court.
11. Head Bench Secretary of the Court.
12. P.S. to Registrar General.
13. All the Assistant Registrars/C.P.O./ Librarian/Section Officers of the Court.
14. Management Officer, Protocol Officer, Public Relations Officer of the Court.
15. The Director Printing & Stationary, Government Press, Roorkee, District-Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
16. I/c Computer Section of the Court with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
17. Senior Treasury Officer, Nainital.
18. Officer concerned.
19. Guard File/Personal File.

By order

  
Joint Registrar-II